

types of units were created?

SHRI DINESH SINGH Sir, as I have mentioned earlier, it is our endeavour to create better coordination and to simplify the procedures

SHRI CHINTAMANI JENA Are there any foreign companies trying to exploit our export processing zone to sell only 25% of their production in the domestic market which is creating difficulties to our entrepreneurs? In this connection, may I know what is the solution thought of by the Commerce Ministry so that our entrepreneurs may not have such difficulties and the foreign companies also may not exploit them?

SHRI DINESH SINGH Sir, we are not aware of any such difficulties

Deposits of Nationalised Banks in Maharashtra

*869 SHRI PRAKASH V PATIL Will

the Minister of FINANCE be pleased to state

(a) the total deposits in the nationalised banks in Maharashtra during the last three years,

(b) the amount of loans given in the State during the same period,

(c) the areas in the State where the deposits were more and loan given was less or vice versa, and

(d) the action taken by Government to set right the imbalance?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) (a) to (d) A statement is given below

STATEMENT

(a) and (b) The aggregate deposits and outstanding credit of Public Sector Banks in the State of Maharashtra for the last three years has been as under —

(Amount in Rs Crores)

	Dec 1986	Dec 1987	Dec 1988
Deposits	16,349 73	18,369 50	21,583 01
Advances	13,043 73	13,966 66	15,296 47

(c) and (d) As per information available from Reserve Bank of India the deposits were more than advances in all the districts of Maharashtra as at the end of December, 1987. The banks are required to maintain certain statutory reserves on their not demand and time liabilities and as such the total credit deployed by them will on the whole be less than the deposits

[Translation]

SHRI PRAKASH V PATIL Mr Speaker,

Sir, from the reply of the hon Minister, it is clear that the Government of Maharashtra has deposited Rs 21 thousand crore and the Centre has advanced Rs 15 thousand crore. The Government of Maharashtra has written to the Reserve Bank of India to reduce by four percent the rate of interest on agricultural loans. This burden will be shared by the Government of Maharashtra and the State Cooperative Bank equally. Under the situation, the RBI will not have to face any difficulty. Under the circumstances, I would like to know from the hon Minister the rea-

sons for which RBI is hesitating to give their permission.

[English]

SHRI EDUARDO FALEIRO: This is a very important question. But it does not arise from the question given by the hon. Member. It deals with the deposits and advances generally and not with concessions and rate of interest by the cooperative banks. I am very sorry. If the hon. Member gives a separate notice, I will reply to it later.

[Translation]

SHRI PRAKASH V. PATIL: Mr. Speaker, Sir, I would like to tell you about the state of regional imbalance in the State of Maharashtra. I would like to know from the hon. Minister whether any proposal has been sent by the Government of Maharashtra to set up an Economic Commission or a Development Board. If so, the line of action proposed to be taken by the hon. Minister in this regard.

[English]

SHRI EDUARDO FALEIRO: We have not received any proposal from the Government of Maharashtra where the banks are being involved. But I agree with the hon. Member that there are regional imbalances within the State, within the State of Maharashtra. For instance, we have regions like Bombay, Pune, where the C.B. ratio is very high and in other regions in the country, like Konkan, from where I come it is extremely low. So, we would like to correct the regional imbalances by the activity of the banks and also in cooperation with the State Government.

SHRI ASHOK SHANKARRAO CHAVAN: Sir, it is a matter of practice that funds of the Government's Department are

deposited in certain banks, in certain districts. It is not a rule but it is a matter of practice that these funds are going to a particular bank. But in my district, the Government deposits, their money, are going to the State Bank of Hyderabad and from some other districts, the deposits and their money go to the State Bank of India. Now, these funds are automatically deposited. Therefore, they do not have to go and seek for the deposits, whereas if you evaluate the performance, you will see that in most of the cases the disbursement or the advances or the money which is to be given to the priority sector, their performance is very bad and at the same time they are getting huge deposits. So, I would ask the hon. Minister whether the Government will consider and see that the banks whose performance has been good, especially the urban Cooperative Banks, get the deposits from the Government Departments. If this scheme comes into practice, then the money deposits would go to those banks whose performance is good and not as a matter of practice the deposits would go to certain banks only. I would request the hon. Minister to answer this point.

SHRI EDUARDO FALEIRO: Sir, I appreciate the suggestion of the hon. Member. It is for the State and the Central Government Departments to follow this very good suggestion.

As far as the imbalances are concerned, I would like just to conclude with this that the district from which the hon. Member comes is a privileged district which has a CD ratio of 91 per cent when the national average is 60 per cent. So, it is very well placed.

MR. SPEAKER: Question Hour is over.